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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/296/ (IB)/2017
NAME OF THE PETITIONER(S) : ABG INFRALOGISTICS LTD
NAME OF THE RESPONDENT(S) : SELGA STEEL INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	S. PRASHANTH	REPRESENTATION BY WHOM	

1. S. PRASHANTH ABG INFRALOGISTICS LTD.

ORDER

Counsel for petitioner present. No representation on behalf of respondent.
Counsel for petitioner prayed time for submitting arguments. Put upon
19.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)